

OFFICE OF THE DISTRICT JUDGE, GANJAM, BERHAMPUR.

No. _____ / Dtd. _____

// QUOTATION CALL NOTICE //

Sealed quotations are invited from the authorized dealers/ distributors/ firms/ stockiest having ISO certificate/ updated dealership GST clearance/ valid PAN card for purchase of **"One Number of Inverter with Battery"** including the installation charges.

The quotations shall be submitted in the Office of the Registrar, Civil Courts, Ganjam, Berhampur within **SEVEN DAYS** from the date of publication.

Sd/-

**Registrar
Civil Courts, Berhampur.**

Memo No. 6005⁽²⁾ /DC-EC/Dated 11/8/19

1. Copy to Notice board, District Court, Berhampur for information of general public.
2. Copy to the System Officer, Ganjam, Berhampur for information. He is instructed to publish the notice in the District Court website forthwith for general reference.

11/8/19.

**Registrar
Civil Courts, Berhampur.**